

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/13190/2024 BLAPL/4519/2024	RANJIT NAYAK VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	JATNI P.S. /224 /2020 3RD ADJ BHUBANESWAR(Khordha) TR/0000241/2022
2	D-BLAPL/10114/2024 BLAPL/4520/2024	SATYAJIT GOCHHAYAT VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	BARIPADA TOWN /34 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000005/2024
3	D-BLAPL/13670/2024 BLAPL/4521/2024	DEBABRATA MARTHA VS STATE OF ODISHA	BRUNDABAN ROUT VS	MAHILA P.S.(BBSR) /36 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000330/2024
4	D-BLAPL/12357/2024 BLAPL/4522/2024	GANESH@GANESWAR PANKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /288 /2023 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000474/2023
5	D-BLAPL/11593/2024 BLAPL/4523/2024	ALAM MANDAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000047/2022
6	D-BLAPL/13520/2024 BLAPL/4524/2024	AMIYA MOHANTY@NIKIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHANJANAGAR /49 /2021 ADHOC ADDL.DIST. AND SESSIONS JU Spl/0000031/2021
7	D-BLAPL/12734/2024 BLAPL/4525/2024	BACHU GIRI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000091/2023
8	D-BLAPL/13552/2024 BLAPL/4526/2024	GAURA CHARAN RANA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOCHHAPADA /51 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000076/2024
9	D-BLAPL/13672/2024 BLAPL/4527/2024	PRASANTA KUMAR SINGH VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	PARJANG /542 /2022 ADDL.SSESSIONS JUDGE,KAMAKHYAN CT/0000047/2023
10	D-BLAPL/13408/2024 BLAPL/4528/2024	DATTA BAVAN KALE VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /7 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000002/2022
11	D-BLAPL/13443/2024 BLAPL/4529/2024	RAJPAL SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /431 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang) TR/0000169/2020

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12	D-BLAPL/13555/2024 BLAPL/4530/2024	UTTAM KUMAR MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	NAYAKOT /12 /2022 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000046/2022
13	D-BLAPL/13409/2024 BLAPL/4531/2024	DEBA ORAM VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000043/2024
14	D-BLAPL/13318/2024 BLAPL/4532/2024	MUNA DIN VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /133 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000031/2024
15	D-BLAPL/13441/2024 BLAPL/4533/2024	BISWANATH SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /148 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000042/2024
16	D-BLAPL/13595/2024 BLAPL/4534/2024	SASHIKALA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /58 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000100/2024
17	D-BLAPL/13366/2024 BLAPL/4535/2024	BISWA RANJAN DHAL @ BISWARANJAN DHAL VS STATE OF ODISHA	AKASH BHUYAN VS	AUL /155 /2024 J.M.F.C,AUL(Kendrapara) GR/0000235/2024
18	D-BLAPL/13633/2024 BLAPL/4536/2024	RAJU DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SORO /815 /2023 J.M.F.C.,SORO(Baleshwar) CT/0001492/2023
19	D-BLAPL/13634/2024 BLAPL/4537/2024	RAJU DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SORO /775 /2023 J.M.F.C.,SORO(Baleshwar) CT/0001417/2023
20	D-BLAPL/13558/2024 BLAPL/4538/2024	MOJESH GAMANGO@MAJES GOMANGO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADMAPUR /142 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000148/2022
21	D-BLAPL/13372/2024 BLAPL/4539/2024	SARAT KUMAR DEY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /138 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000097/2022
22	D-BLAPL/13645/2024 BLAPL/4540/2024	JHASKETAN BHOI VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	barpalli /360 /2022 J.M.F.C,BARPALLI(Bargarh) GR/0000348/2022
23	D-BLAPL/13445/2024	BALI KIRSANI @ GURU	RAJIB LOCHAN PATTNAIK	KALIMELA /39 /2024

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	BLAPL/4541/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000027/2024
24	D-BLAPL/13376/2024 BLAPL/4542/2024	SHAMAYUDADIN KHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MOHANA /6 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000006/2023
25	D-BLAPL/13378/2024 BLAPL/4543/2024	RAJABABU SAHA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000043/2024
26	D-BLAPL/12394/2024 BLAPL/4544/2024	SK. SAHIRUDDIN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CHANDIPUR /46 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000242/2024
27	D-BLAPL/13387/2024 BLAPL/4545/2024	TANMAYA BAG VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000043/2024
28	D-BLAPL/13841/2024 BLAPL/4546/2024	DIPAN SAHU @ DIPANKAR SAHU VS STATE OF ODISHA	BIKAS SWAIN VS	PUNTALA /199 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000074/2023
29	D-BLAPL/13016/2024 BLAPL/4547/2024	HANUMAN @ HANUMANT SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BANDOMUNDA /5 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000024/2024
30	D-BLAPL/13126/2024 BLAPL/4548/2024	BENUDHAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BANKI /104 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000149/2024
31	D-BLAPL/12629/2024 BLAPL/4549/2024	GAUTAM KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000029/2023
32	D-BLAPL/13169/2024 BLAPL/4550/2024	MITHUN SARKAR VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA TOWN /226 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000020/2024
33	D-BLAPL/13705/2024 BLAPL/4551/2024	RASHMITA PATRA VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /51 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000104/2024
34	D-BLAPL/13452/2024 BLAPL/4552/2024	RAHUL KUMAR VS	SAROJ KUMAR DASH VS	KANTABANIA PS /120 /2022 A.D.J.,DHENKANAL(Dhenkanal)

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35	D-BLAPL/13942/2024 BLAPL/4553/2024	STATE OF ODISHA RAHUL SETHI VS STATE OF ODISHA	SAROJ MOHARANA VS	CT/0000073/2023 SPECIAL CRIME UNIT /3 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000068/2024
36	D-BLAPL/13706/2024 BLAPL/4554/2024	GALE DIGAL @ GELE DIGAL @ MANTULAL VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /78 /2024 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000106/2024
37	D-BLAPL/11977/2024 BLAPL/4555/2024	RAMESH KUMAR PARIDA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	KHAIRA /50 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000242/2024
38	D-BLAPL/13062/2024 BLAPL/4556/2024	ALTAB RAJA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RAIRAKHOL /41 /2024 ADDL.SESIONS JUDGE CUM SPL JUDG TR/0000002/2024
39	D-BLAPL/13707/2024 BLAPL/4557/2024	KARNA DIGAL VS STATE OF ODISHA	MAHES DAS VS	CHAKAPADA PS /43 /2024 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000103/2024
40	D-BLAPL/13279/2024 BLAPL/4558/2024	ANITA DEVI @ KHASHWAHA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	DAMANJODI /75 /2022 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000081/2022
41	D-BLAPL/12818/2024 BLAPL/4559/2024	PINU@SIPUN SAHU VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DHENKANAL SADAR /856 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001507/2023
42	D-BLAPL/12908/2024 BLAPL/4560/2024	BIBEKANANDA SAHU VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	RAIRAKHOL /191 /2023 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000458/2023
43	D-BLAPL/12942/2024 BLAPL/4561/2024	B.BHABANI SHANKAR TARASIA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000043/2024
44	D-BLAPL/13314/2024 BLAPL/4562/2024	ROOMP SATRA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	G.R.P.S.,SAMBALPUR /32 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000034/2024
45	D-BLAPL/11804/2024 BLAPL/4563/2024	JOGESH BEHERA@NAHAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /67 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000160/2024

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46	D-BLAPL/13463/2024 BLAPL/4564/2024	DILLU BHOI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /99 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0000251/2024
47	D-BLAPL/13721/2024 BLAPL/4565/2024	NARAYAN SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /139 /2021 DISTRICT & SESSIONS JUDGE,BOUDH(O ST/0000103/2022
48	D-BLAPL/13502/2024 BLAPL/4566/2024	SHYAMSUNDAR PANGI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MALKANGIRI /488 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000187/2023
49	D-BLAPL/12135/2024 BLAPL/4567/2024	RAJENDRA NAHAK@BABU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /109 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000475/2024
50	D-BLAPL/13666/2024 BLAPL/4568/2024	BINI MUNDA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	/ /0 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund 2(A)CC/0000190/2024
51	D-BLAPL/12247/2024 BLAPL/4569/2024	PRABHAT@PRAVAT KUMAR SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000040/2024
52	D-BLAPL/13741/2024 BLAPL/4570/2024	SANAT NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /46 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000055/2024
53	D-BLAPL/13703/2024 BLAPL/4571/2024	MANOJ SITARAM KALE VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /57 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000101/2024
54	D-BLAPL/12320/2024 BLAPL/4572/2024	BINOD KUMAR SAHU VS STATE OF ODISHA	NALINI KANTA SAHOO VS	ANGUL TOWN /512 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001373/2023
55	D-BLAPL/13021/2024 BLAPL/4573/2024	RAHUL RAWANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	ROURKELA GRPS. /16 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0000591/2024
56	D-BLAPL/12410/2024 BLAPL/4574/2024	PABITRA BALIARSINGH@CHINTU VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SAHID NAGAR P.S. /38 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000095/2024
57	D-BLAPL/13726/2024	SWARUP MALLICK	UMESH CHANDRA DORA	MALKANGIRI SADAR /63 /2024

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	BLAPL/4575/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000016/2024
58	D-BLAPL/13133/2024 BLAPL/4576/2024	DIPUNA @ RASHMI RNJAN NATHA VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	NIMAPADA /58 /2014 SPECIAL JUDGE, PURI(Puri) TR/0000033/2014
59	D-BLAPL/13727/2024 BLAPL/4577/2024	SURYAKANTA SETHY @ SURYAKANT SETHY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHAJURIPADA /134 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000070/2023
60	D-BLAPL/12492/2024 BLAPL/4578/2024	KARTIKA MAJHI@TUNA MAJHI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ULLUNDA /128 /2023 S.D.J.M.,BIRAMA HARAJPUR(Sonepur) GR/0000421/2023
61	D-BLAPL/13751/2024 BLAPL/4579/2024	SURANJAN MAJUMDAR VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /297 /2023 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000483/2023
62	D-BLAPL/13299/2024 BLAPL/4580/2024	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MALKANGIRI /354 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000421/2023
63	D-BLAPL/13752/2024 BLAPL/4581/2024	DIPTI RANJAN BHUJABALA @ PINTU @ TENTA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /123 /2024 JMFC, JATNI(Khordha) GR/0000221/2024
64	D-BLAPL/13025/2024 BLAPL/4582/2024	GUNU MALLIA@DURGA PRASAD MALLIA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	AIR FIELD P.S. /1 /2022 3RD ADJ BHUBANESWAR(Khordha) CT/0000099/2022
65	D-BLAPL/13753/2024 BLAPL/4583/2024	JAGAN SETHI VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000004/2024
66	D-BLAPL/13306/2024 BLAPL/4584/2024	HEMANTA BEHERA VS STATE OF ODISHA	MUKTIKANTA DASH VS	GOLANTHARA (BERHAMPUR) /27 /2021 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000018/2021
67	D-BLAPL/13579/2024 BLAPL/4585/2024	AKSHAYA KUMAR GHADAI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KHANDAGIRI P.S. /620 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001895/2023
68	D-BLAPL/13416/2024 BLAPL/4586/2024	BRAJARAJ KUMBHAR VS	RABINDRANATH BARIK VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir)

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69	D-BLAPL/13636/2024 BLAPL/4587/2024	STATE OF ODISHA MANOJ KUMAR VS	AJIT KUMAR MOHANTY VS	2(A)CC/0000004/2024 MUNIGUDA /104 /2022 A.D.J., GUNUPUR(Rayagada) TR/0000063/2022
70	D-BLAPL/13309/2024 BLAPL/4588/2024	STATE OF ODISHA PRASANNA KUMAR SAHOO VS	PUSPAMITRA MOHAPATRA VS	MALKANGIRI /399 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000486/2023
71	D-BLAPL/13432/2024 BLAPL/4589/2024	STATE OF ODISHA JAIRUL SEIKH VS	SAPAN KUMAR LENKA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000169/2024
72	D-BLAPL/13346/2024 BLAPL/4590/2024	STATE OF ODISHA MD.SAHIL VS	DHIRENDRA KUMAR MOHAPATRA VS	MAHULPALI /136 /2023 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(G GR/0000641/2023
73	D-BLAPL/13756/2024 BLAPL/4591/2024	STATE OF ODISHA SANJAYA KUMAR JENA VS	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /80 /2024 SPL JUDGE, KHALLIKOTE(Ganjam) Spl/0000006/2024
74	D-BLAPL/13433/2024 BLAPL/4592/2024	STATE OF ODISHA OMMAR FARUK SK VS	SAPAN KUMAR LENKA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000170/2024
75	D-BLAPL/13530/2024 BLAPL/4593/2024	STATE OF ODISHA SURENDRA NAGAR@SINGH RAJPUT VS	DIPAK RANJAN MISHRA VS	RAIRANGPUR TOWN /155 /2020 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000123/2020
76	D-BLAPL/13757/2024 BLAPL/4594/2024	STATE OF ODISHA SUSHANT ROUT @ PANDU @ SUSHANTA ROUTA VS	SUJIT KUMAR PATNAIK VS	KABISURYANAGAR /88 /2024 ADJ,KODALA(Ganjam) Spl/0000001/2024
77	D-BLAPL/13643/2024 BLAPL/4595/2024	STATE OF ODISHA ROMA MALI VS	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /78 /2023 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000013/2023
78	D-BLAPL/13466/2024 BLAPL/4596/2024	STATE OF ODISHA PRASANNA KUMAR SAHOO VS	PUSPAMITRA MOHAPATRA VS	MALKANGIRI /400 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000487/2023
79	D-BLAPL/13649/2024 BLAPL/4597/2024	STATE OF ODISHA DAMBARU KHILA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MACHHKUND /51 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000048/2023

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80	D-BLAPL/13765/2024 BLAPL/4598/2024	HITANSHU @ RIKI DAS VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CYBER CRIME AND E.O, BALASORE /3 S.D.J.M.,BALASORE(Baleshwar) CT/0000099/2024
81	D-BLAPL/13653/2024 BLAPL/4599/2024	AKASH@TULU BHOI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BEGUNIAPADA /167 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000673/2024
82	D-BLAPL/13481/2024 BLAPL/4600/2024	MANGALU SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BIRMAHARAJPUR /140 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000034/2024
83	D-BLAPL/13655/2024 BLAPL/4601/2024	SALU@DANDAPANI NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BEGUNIAPADA /167 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000673/2024
84	D-BLAPL/13483/2024 BLAPL/4602/2024	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MALKANGIRI /315 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000372/2023
85	D-CMAPL/18831/2024 CMAPL/138/2024	PRAFULLA KUMAR PANIGRAHI VS UNION OF INDIA	ADV VS	// (//
86	D-CMAPL/13541/2024 CMAPL/139/2024	BANAJA RANI DAS VS DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK	SASWATI MOHAPATRA VS	// (//
87	D-CMP/20350/2024 CMP/495/2024	KANHU CHARAN MOHAPATRA VS DILLIP KUMAR PATI	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),RAIRANGAPUR(Mayurbhanj) CS/0000174/2021
88	D-CMP/16879/2024 CMP/496/2024	RASANANDA CHOUDHURY VS AMBIKA PATEL	PRADEEP KUMAR MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,SUNDERGARH Fao/0000014/2023
89	D-CMP/19906/2024 CMP/497/2024	SUKADEV PARIAL VS BASANTIMANI NAIK	BHAWANI SANKAR PANIGRAHI VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) CS/0000010/2021
90	D-CMP/20438/2024 CMP/498/2024	MOUSIMI @ MOUSUMI SAHU VS PRITAM INFRA PVT. LTD., BALASORE	P.K.RATH VS	// ADL. CIVIL JUDGE (SD),BALASORE(Balasore) EC/0000032/2023
91	D-CMP/19369/2024	LALITA XALXO	TUSAR KUMAR MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/499/2024	VS STATE OF ODISHA	VS	0 //
92	D-CONTC/20480/2024 CONTC/3830/2024	PRADIP KUMAR SENAPATI VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
93	D-CONTC/20482/2024 CONTC/3831/2024	DILLIP KUMAR CHOUDHURY VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
94	D-CONTC/20487/2024 CONTC/3832/2024	PRASANNA KUMAR SAHOO VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
95	D-CONTC/20489/2024 CONTC/3833/2024	ASIT KUMAR MAHAPATRA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
96	D-CONTC/20510/2024 CONTC/3834/2024	BANAMALI PAL VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
97	D-CONTC/20512/2024 CONTC/3835/2024	ARUNDHATI BOHIDAR VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
98	D-CONTC/20504/2024 CONTC/3836/2024	HEMANTA KUMAR SAHOO VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
99	D-CONTC/20505/2024 CONTC/3837/2024	RAMESH KUMAR JENA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
100	D-CONTC/20495/2024 CONTC/3838/2024	RAJKISHORE PANDA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
101	D-CONTC/20498/2024 CONTC/3839/2024	DUKHABANDHU BADHEI VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
102	D-CONTC/20501/2024 CONTC/3840/2024	SHYAMSUNDAR GAIGARIA VS	ADV. VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/20508/2024 CONTC/3841/2024	ASWATHY S, I.A.S. RAMACHANDRA CHHANDA VS	ADV. VS	// // 0
104	D-CONTC/20494/2024 CONTC/3842/2024	ASWATHY S, I.A.S. TIRTHABASI PATEL VS	ADV. VS	// // 0
105	D-CONTC/20513/2024 CONTC/3843/2024	ASWATHY S, I.A.S. DUTI KRISHNA PRADHAN VS	ADV. VS	// // 0
106	D-CONTC/20190/2024 CONTC/3844/2024	ASWATHY S, I.A.S. PUSPAK MOHAPATRA VS	ADV VS	// // 0
107	D-CONTC/20412/2024 CONTC/3845/2024	ARAVIND AGRAWAL,COMMNR., CUM SECY., H.E DEPT. TRILOCHAN BHUE VS	BRAJA KISHOR PANDA VS	// // 0
108	D-CONTC/20527/2024 CONTC/3846/2024	BIKRAM DEV PATNAIK, D.F.O., BARGARH SUBHASHREE MOHARANA VS	ADV VS	// // 0
109	D-CONTC/20491/2024 CONTC/3847/2024	POMA TUDU, M.D,TRIBAL DEVELOPMENT CO. OP CO. LTD. NABIN CHANDRA NAYAK VS	ADV VS	// // 0
110	D-CONTC/20449/2024 CONTC/3848/2024	SUSHIL KUMAR LOHANI , I.A.S MULIA PRADHAN VS	ADV. VS	// // 0
111	D-CONTC/20453/2024 CONTC/3849/2024	ANU GARG, I.A.S. PADMANAV MOHANTA VS	ADV. VS	// // 0
112	D-CONTC/20447/2024 CONTC/3850/2024	ANU GARG, I.A.S. GANESH PRASAD LENKA VS	ADV. VS	// // 0
113	D-CONTC/20369/2024 CONTC/3851/2024	SATYABRAT SAHU, I.A.S. SOUMYA RANJAN GOCHAYAT VS	ADV. VS	// // 0
		SATYABRATA SAHU, ADDL. CHIEF SECY., F AND E DEPT.		//

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114	D-CONTC/20207/2024 CONTC/3852/2024	ANJANA KUMARI PANDA VS PRADEEP KUMAR PATRA, C.D.M AND P.H.O, GAJAPTI	ADV VS	// 0 //
115	D-CONTC/20368/2024 CONTC/3853/2024	SUBHADASHINEE MOHANTY VS SATYABRATA SAHU, ADDL. CHIEF SECY., F AND E DEPT.	ADV. VS	// 0 //
116	D-CONTC/20373/2024 CONTC/3854/2024	SIBA CHARAN GIRI VS BHABANI PRADHAN, O.A.S.	ADV. VS	// 0 //
117	D-CONTC/20133/2024 CONTC/3855/2024	BINAYA KUMAR SINHA VS SANGRAMJIT NAYAK, I.A.S.	ADV. VS	// 0 //
118	D-CONTC/19986/2024 CONTC/3856/2024	DR. SRUTIRUPA PANDA VS ASWATHY S., I.A.S.	SRIDHAR RATH VS	// 0 //
119	D-CONTC/18897/2024 CONTC/3857/2024	NARAHARI BARAL VS SUSHIL KUMAR LOHANI, I.A.S.	ADV. VS	// 0 //
120	D-CONTC/18802/2024 CONTC/3858/2024	SUNAKAR SWAIN VS BHAKTA RANJAN MOHANTY, E.I.C, W.R DEPT.	ADV VS	// 0 //
121	D-CONTC/13526/2024 CONTC/3859/2024	PRAMILA NAYAK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
122	D-CONTC/13521/2024 CONTC/3860/2024	NABAKISHORE BARIK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
123	D-CONTC/13516/2024 CONTC/3861/2024	BHIMSEN SAHOO VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
124	D-CONTC/13514/2024 CONTC/3862/2024	BIJAY KUMAR ROUT VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
125	D-CONTC/11272/2024	KESHAB MALIK	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3863/2024	VS MAKAR SAMBIT SAMPAD, I.P.S.	VS	0 //
126	D-CONTC/18542/2024 CONTC/3864/2024	PRAVATI MALLIK VS SRIKANTA KUMAR PARIJA, TAHASILDAR,MARSHAGHAI	PRAFULLA CHANDRA ACHARYA VS	// 0 //
127	D-CONTC/18432/2024 CONTC/3865/2024	GOPABANDHU PATTNAIK VS DEORANJAN KUMAR SINGH, I.A.S.	ADV VS	// 0 //
128	D-CONTC/19197/2024 CONTC/3866/2024	HADIBANDHU MAJHI VS DR.AUROBINDO BEHERA, I.A.S.	GAYATRI DAS VS	// 0 //
129	D-CONTC/19447/2024 CONTC/3867/2024	SARITA PARICHHA VS DEO RANJAN KUMAR SINGH, SECY., HOME DEPT.	ADV VS	// 0 //
130	D-CONTC/20057/2024 CONTC/3868/2024	PRANESWARI PANDA @ PADHI VS SUSHIL KUMAR LOHANI, I.A.S.	ADV. VS	// 0 //
131	D-CONTC/20583/2024 CONTC/3869/2024	RANJAN KUMAR GOUDA @RANJAN GOUDA VS SANJEEV KUMAR DAS SHARMA,SUPDT. ENGNR., CHIKITI IRRIG DIVN.	ADV. VS	// 0 //
132	D-CONTC/20217/2024 CONTC/3870/2024	BIJAY BADAIAK VS ROOPA ROSHAN SAHOO, COMMNR. CUM SECY. AND CHAIRMAN, O.M.T.E., DEPT.	ADV. VS	// 0 //
133	D-CONTC/20486/2024 CONTC/3871/2024	MADHUSUDAN RATH VS NIRANJAN BEHERA, D.E.O, JAGATSINGPUR	ADV VS	// 0 //
134	D-CONTC/20407/2024 CONTC/3872/2024	NIROD CHANDRA MAHAPATRA VS VISHAL K.DEV, P.SECY FINANCE DEPT.	ADV. VS	// 0 //
135	D-CONTC/20409/2024 CONTC/3873/2024	SUNIL KUMAR MOHANTY VS VISHAL K. DEV, P.SECY.,FINANCE DEPT.	ADV. VS	// 0 //
136	D-CONTC/20402/2024 CONTC/3874/2024	USHARANI PATNAIK VS	ADV. VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/20403/2024 CONTC/3875/2024	VISHAL K.DEV, P.SECY, FINANCE DEPT. SRIKAR BISWAL VS BISWANATH TAREI, D.E.O., KHURDA	ADV. VS	// // ()
138	D-CONTC/20695/2024 CONTC/3876/2024	EKAMBAR BEHERA VS ANU GARG, I.A.S.	ADV. VS	// // ()
139	D-CONTC/20699/2024 CONTC/3877/2024	ABDUL QUASIM KHAN VS ARABIND AGARWAL, I.A.S.	SHASHI BHUSAN JENA VS	// // ()
140	D-CONTC/20585/2024 CONTC/3878/2024	SHIBA CHARAN MAJHI VS VIR VIKRAM YADAV, I.A.S.	SABYASACHI MISHRA VS	// // ()
141	D-CONTC/20343/2024 CONTC/3879/2024	DR.AJAYA PRASAD BAITHARU VS RENUPRAVA NAYAK, REGISTRAR,O.U.T.R	SHASHI BHUSAN JENA VS	// // ()
142	D-CONTR/7694/2024 CONTR/19/2024	PRAVAT KUMAR PATRA VS RAHUL JAIN, I.P.S.	ADV. VS	//0 // ()
143	D-CRLA/13658/2024 CRLA/453/2024	KUNDAN VS STATE OF ODISHA	AMIT KUMAR DAS VS	RAJGANGPUR /90 /2022 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000032/2022
144	D-CRLA/13875/2024 CRLA/454/2024	SIBARAM SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SURADA /125 /2016 ADHOC ADDL.DIST. AND SESSIONS JUDGE Spl/0000087/2016
145	D-CRLA/13977/2024 CRLA/455/2024	LALIT KUMAR MAHANTA VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	BALASORE VIGILANCE /11 /2016 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000002/2016
146	D-CRLMA/12959/2024 CRLMA/95/2024	SAYED RAHEMAT ALLI VS STATE OF ODISHA	BHARAT JALLI VS	KHURDA SADAR /49 /2018 () //
147	D-CRLMA/9194/2024 CRLMA/96/2024	PANKAJ SAHU VS STATE OF ODISHA	UMA SHANKAR PATEL VS	TALSARA /126 /2023 () //

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148	D-CRLMC/12863/2024 CRLMC/1737/2024	KHIROD KUMAR ROUT @ BUNU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHAMNAGAR /74 /2019 ASST.SESIONS JUDGE(STC),BHADRAK ST/0000063/2023
149	D-CRLMC/13140/2024 CRLMC/1738/2024	BIBEKANANDA@VIVEKANANDA ROUT VS JAGANNATH PANDA	ARIJEET MISHRA VS	//0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000045/2017
150	D-CRLMC/13578/2024 CRLMC/1739/2024	CHANDAN KUMAR RANSINGH VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	//0 S.D.J.M.,PURI(Puri) ICC/0000207/2020
151	D-CRLMC/13538/2024 CRLMC/1740/2024	NIRMALENDU MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NALCO /248 /2021 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001704/2021
152	D-CRLMC/9753/2024 CRLMC/1741/2024	JAYANT MALLIK VS STATE OF ODISHA	RANJIT MOHANTY VS	AUL /56 /1996 J.M.F.C,AUL(Kendrapara) GR/0000068/1996
153	D-CRLMC/13877/2024 CRLMC/1742/2024	DATTATREYA MISHRA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C,CUTTACK(Cuttack) GR/0000219/2024
154	D-CRLMC/13785/2024 CRLMC/1743/2024	SANJUKTA HAZARA VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 S.D.J.M.,JAJPUR(Jajapur) ICC/0000055/2024
155	D-CRLMC/11654/2024 CRLMC/1744/2024	PURNA CHANDRA PATTAYAT VS STATE OF ODISHA	UDIT RANJAN JENA VS	//0 J.M.F.C., BETANATI(Mayurbhanj) ICC/0000053/2008
156	D-CRLMC/12434/2024 CRLMC/1745/2024	SANTOSH KUMAR JENA VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	RAMBHA (KHALLIKOTE) /413 /2020 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001073/2020
157	D-CRLMC/12872/2024 CRLMC/1746/2024	BALABHADRA NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	KANTABANIA PS /96 /2020 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000313/2023
158	D-CRLMC/13769/2024 CRLMC/1747/2024	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	JEYPORE TOWN /24 /2005 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000082/2005
159	D-CRLMC/13487/2024	RAJESH PODHO @ PODHA	BHABANI PRASAD PRADHAN	//0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1748/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000010/2023
160	D-CRLMC/13489/2024 CRLMC/1749/2024	BIBEKA BEHERA VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	/ /0 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000009/2023
161	D-CRLMC/9340/2024 CRLMC/1750/2024	BIKASH BISWAL VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	KONARK /41 /2022 J.M.F.C.,KONARK(Puri) GR/0000127/2022
162	D-CRLMC/13469/2024 CRLMC/1751/2024	DR. ABHISEK UPADHYAY VS MANISHA MISHRA	VS	/ /0 JUDGE FAMILY COURT-II,BHUBANESW Crp/0000165/2018
163	D-CRLMC/12939/2024 CRLMC/1752/2024	MALATI NAIK VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	JAJPUR TOWN /334 /2022 S.D.J.M.,JAJPUR(Jajapur) CT/0002087/2022
164	D-CRLMP/13251/2024 CRLMP/766/2024	SANGRAM KESHARI PALATASINGH VS SRIMATI PALTASINGH	KABIRAJ PRADHAN VS	JANKIA P.S. /120 /2016 () //
165	D-CRLMP/13845/2024 CRLMP/767/2024	SANDHYA RANI SAMAL VS STATE OF ODISHA	NIHAR RANJAN OJHA VS	Tantiapal Marine /57 /2024 () //
166	D-CRLMP/13665/2024 CRLMP/768/2024	PADMALAYA PRADHAN VS STATE OF ODISHA	BRUNDABAN ROUT VS	/ /0 () //
167	D-CRLMP/12870/2024 CRLMP/769/2024	PRATAP CHANDRA DIXIT VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	/ /0 () //
168	D-CRLREV/10383/2024 CRLREV/200/2024	TARINI PADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	RAMPUR (SONEPUR) /34 /2012 ASST. SESSIONS JUEGE,SONEPUR(Sone) SC/0000063/2013
169	D-CRLREV/13310/2024 CRLREV/201/2024	HRUDANANDA SAHU VS STATE OF ODISHA(VIG.)	ANIMA KUMARI DEI VS	BALASORE VIGILANCE /22 /2021 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000008/2021
170	D-CRLREV/13406/2024 CRLREV/202/2024	HAREKRUSHNA BEHERA VS	SUBASH CHANDRA ACHARYA VS	CHOUDWAR /383 /2019 2ND ADJ,CUTTACK(Cuttack)

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171	D-FAO/17976/2024 FAO/200/2024	MANASI JENA BALABHADRA PUTHAL VS UNION OF INDIA	B.N.SAMANTARAY VS	CRA/0000072/2023 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000113/2019
172	D-MACA/19783/2024 MACA/374/2024	ASHOK RANJAN SAMAL VS SUKANT KUMAR JENA	KAPILA CHARAN NAYAK VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000243/2020
173	D-MACA/13862/2024 MACA/375/2024	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS BISWAL MALIK	ADAM ALI KHAN VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000478/2022
174	D-MACA/9981/2024 MACA/376/2024	THE ORIENTAL INSURANCE CO. LTD. VS SANTOSHINI BAG	ADAM ALI KHAN VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000014/2021
175	D-MACA/19775/2024 MACA/377/2024	DAYANIDHI DAS VS ABHIJIT JENA	ABHAYA KUMAR PARIDA VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000063/2019
176	D-MACA/20228/2024 MACA/378/2024	MANAGER, SBI . G.I CO. L.T.D. VS AKSHAYA KUMAR TRIPATHY	G.P.DUTTA VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara) Mac/0000149/2018
177	D-MACA/11341/2024 MACA/379/2024	PRAVATI PATTASANI VS MRUTYUNJAYA RATH	JEEVANJYOTI MOHANTY VS	// III M.A.C.T.,BHUBANESHWAR(Khordha) Mac/0000127/2018
178	D-MACA/20377/2024 MACA/380/2024	D.M, NEW INDIA ASSURANCE CO . L.T.D. VS TAPAN KUMAR DAS	GOPAL CHANDRA SAMANTARAY VS	// 1ST M. A.C.T.,JAJPUR(Jajapur) Mac/0000070/2016
179	D-MACA/14173/2024 MACA/381/2024	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS JYOTSNAMAYEE NAYAK	SOMNATH ROY VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000054/2021
180	D-MACA/16634/2024 MACA/382/2024	TATA AIG G.I.CO. LTD. VS GOURI BHUMIA	ADAM ALI KHAN VS	// 1ST M.A.C.T,KORAPUT(Koraput) Mac/0000014/2020
181	D-MATA/20455/2024 MATA/171/2024	RASHMI RANI PATRA VS DEBASIS PATRA	BANSHIDHAR SATAPATHY VS	// JUDGE FAMILY COURT,RAYAGADA(Raipur) CP/0000008/2024

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182	D-MATA/20467/2024 MATA/172/2024	PUSPANJALI RANA @ MAHAPATRA VS DAMODAR MAHAPATRA	BIJAYA KUMAR PARIDA 2 VS	// SR. CIVIL JUDGE, BANKI(Cuttack) Mat/000024/2020
183	D-MATA/20435/2024 MATA/173/2024	RAKESH PANDA VS CHINMAYEE PRIYADARSHINI	TAPASWINI SINHA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) CP/000045/2020
184	D-MATA/16271/2024 MATA/174/2024	SWAROOP MOHANTY VS DR. LOPAMUDRA RAY	SUSHANT KUMAR PRADHAN VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000293/2015
185	D-MATA/20052/2024 MATA/175/2024	MIHIR BALIARSINGH @ MIHIR KUMAR BALIARSINGH VS MANDAKINI NAYAK	PADMA CHARAN KAR VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrak) CP/000072/2022
186	D-MATA/19958/2024 MATA/176/2024	RASANANDA MALLIK VS ELIZA MALLIK	ANANGA KUMAR OTTA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000133/2023
187	D-RSA/13525/2024 RSA/129/2024	DAMAN BHUE VS SABHA BHUE @ MANHIRA	ANANTA PRASAD THANAPATI VS	// 1ST ADDL SESSIONS JUDGE CUM PO,CUTTACK RFA/0000011/2021
188	D-RSA/17614/2024 RSA/130/2024	JAGANNATH MAHAPRABHU, JUGISARDA VS TUNU CHANDRA SADANGI	LAXMAN PRADHAN VS	// 1ST ADDL SESSIONS JUDGE CUM PO,CUTTACK RFA/0000022/2023
189	D-RVWPET/14994/2024 RVWPET/77/2024	SANTOSH ADHIKARI VS STATE OF ODISHA	ADV VS	// () //
190	D-RVWPET/16450/2024 RVWPET/78/2024	NARAYAN MAHALI VS STATE OF ODISHA	ADV VS	// () //
191	D-RVWPET/16884/2024 RVWPET/79/2024	MANAGEMENT OF GENERAL MANAGER, DAITARI IRONORE PROJECT VS BIRANCHI PRASAD JENA	PRASANTA KUMAR KHUNTIA VS	// () //
192	D-TRP(C)/20344/2024 TRP(C)/121/2024	SUNANDA MAHAKUDA VS SIBARAM MAHANKUDA	S.DAS VS	// JUDGE FAMILY COURT,RAYAGADA(Rayagada) CP/0000035/2024
193	D-WA/20378/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//

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	WA/1067/2024	VS	VS	0
		BINODA BIHARI NAYAK		//
194	D-WA/20376/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
	WA/1068/2024	VS	VS	0
		AKSHAYA KUMAR MEHER		//
195	D-WA/20392/2024	STATE OF ODISHA	SAROJA KANTA SAMAL, A.G.A.	//
	WA/1069/2024	VS	VS	0
		SUBODHA CHANDRA BARIK		//
196	D-WA/20267/2024	M/S. GET WELL MEDICAL STORE	HIMANSU SEKHAR SATAPATHY	//
	WA/1070/2024	VS	VS	0
		STATE OF ODISHA		//
197	D-WA/20340/2024	M/S.MAA TARINI MEDICAL STORE	SIDHESWAR MALLIK	//
	WA/1071/2024	VS	VS	0
		STATE OF ODISHA		//
198	D-WA/20333/2024	MEERA MEDICALS	SIDHESWAR MALLIK	//
	WA/1072/2024	VS	VS	0
		STATE OF ODISHA		//
199	D-WA/20391/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	//
	WA/1073/2024	VS	VS	0
		DEBABRATA SATAPATHY		//
200	D-WA/20647/2024	M/S.KALINGA MEDICINE STORE	PRASANNA KUMAR PANDA	//
	WA/1074/2024	VS	VS	0
		STATE OF ODISHA		//
201	D-WA/20389/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	//
	WA/1075/2024	VS	VS	0
		RABINDRANATH NAYAK		//
202	D-WA/20390/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
	WA/1076/2024	VS	VS	0
		BIPIN CHANDRA PRADHAN		//
203	D-WA/20604/2024	M/S.HAPPY MEDICAL HALL DAY AND NIGHT MEDICINE STORE	PRASANNA KUMAR PANDA	//
	WA/1077/2024	VS	VS	0
		STATE OF ODISHA		//
204	D-WA/19482/2024	STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	//
	WA/1078/2024	VS	VS	0

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205	D-WA/19478/2024 WA/1079/2024	MANOJ KUMAR SAHU STATE OF ODISHA VS PUSPANJALI MOHAPATRA	RABI NARAYAN MISHRA,A.G.A VS	// // 0 //
206	D-WA/20387/2024 WA/1080/2024	STATE OF ODISHA VS RATNAKAR BEHERA	ABHAYA KUMAR SHARMA,A.G.A VS	// 0 //
207	D-WA/20386/2024 WA/1081/2024	STATE OF ODISHA VS SIBA PRASAD DEBATA	ABHAYA KUMAR SHARMA,A.G.A VS	// 0 //
208	D-WA/20269/2024 WA/1082/2024	M/S.LIFE LINE VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //
209	D-WA/20013/2024 WA/1083/2024	STATE OF ODISHA VS BHARAT CHANDRA PUHAN	DEBENDRA KUMAR MOHANTY, A.S.C. VS	// 0 //
210	D-WA/20000/2024 WA/1084/2024	STATE OF ODISHA VS PRADEEP KUMAR SATAPATHY	DEBENDRA KUMAR MOHANTY, A.S.C. VS	// 0 //
211	D-WA/20011/2024 WA/1085/2024	STATE OF ODISHA VS PARSURAM SWAIN	DEBENDRA KUMAR MOHANTY,A.S.C VS	// 0 //
212	D-WA/20388/2024 WA/1086/2024	STATE OF ODISHA VS BAIRAGI CHARAN MAHARANA	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
213	D-WA/16855/2024 WA/1087/2024	CHIEF EXECUTIVE OFFICER, (TPSODL), CORPORATE OFFICE, KAMAPALLI VS GIRIDHARI MAHAPATRA	ANINDYA KUMAR MISHRA VS	// 0 //
214	D-WA/13894/2024 WA/1088/2024	SARAL KUMAR PARIDA VS THE DISTRICT COLLECTOR, BALASORE	SANKAR PRASAD PANI VS	// 0 //
215	D-WP(C)/20342/2024 WP(C)/11598/2024	KHETRAMOHAN ROUTRAY VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	// 0 //

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216	D-WP(C)/20419/2024 WP(C)/11599/2024	SADASIBA MOHANTA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
217	D-WP(C)/20424/2024 WP(C)/11600/2024	MANORANJAN PAKAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
218	D-WP(C)/20426/2024 WP(C)/11601/2024	RADHA KRUSHNA KHILAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
219	D-WP(C)/20427/2024 WP(C)/11602/2024	JAYANTA KUMAR NAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
220	D-WP(C)/20421/2024 WP(C)/11603/2024	BADAN CHANDRA MOHANTA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
221	D-WP(C)/20067/2024 WP(C)/11604/2024	SURYA PRAKASH ARTA BIDYADHAR MANGARAJ VS STATE OF ODISHA	VS	// 0 //
222	D-WP(C)/20529/2024 WP(C)/11605/2024	SRADHANJALI SWAIN VS CHAIRMAN, STA ORISSA	SURESH KUMAR JENA VS	// 0 //
223	D-WP(C)/20446/2024 WP(C)/11606/2024	SUSRI NIBEDITA BEBORTA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
224	D-WP(C)/20542/2024 WP(C)/11607/2024	SRADHANJALI SWAIN VS CHAIRMAN STA, CUTTACK	SURESH KUMAR JENA VS	// 0 //
225	D-WP(C)/20533/2024 WP(C)/11608/2024	SRADHANJALI SWAIN VS CHAIRMAN, STA, CUTTACK	SURESH KUMAR JENA VS	// 0 //
226	D-WP(C)/20537/2024 WP(C)/11609/2024	SRADHANJALI SWAIN VS CHAIRMAN, STA, CUTTACK	SURESH KUMAR JENA VS	// 0 //
227	D-WP(C)/20534/2024	SRADHANJALI SWAIN	SURESH KUMAR JENA	//

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	WP(C)/11610/2024	VS	VS	0
		CHAIRMAN, STA, CUTTACK		//
228	D-WP(C)/20539/2024	SRADHANJALI SWAIN	SURESH KUMAR JENA	//
	WP(C)/11611/2024	VS	VS	0
		CHAIRMAN, STA, CUTTACK		//
229	D-WP(C)/20759/2024	SAMBHUNATH SINGH GAGARIA	ARABINDA TRIPATHY	//
	WP(C)/11612/2024	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/20280/2024	CHANDRAMANI JENA	SUKANTA KUMAR NAYAK (2)	//
	WP(C)/11613/2024	VS	VS	0
		ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, BHADRAK		//
231	D-WP(C)/20140/2024	NARAYAN SAHU	ASHOK KUMAR DAS	//
	WP(C)/11614/2024	VS	VS	0
		ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
232	D-WP(C)/19121/2024	JAYARAM MOTUANI	JEEVANJYOTI MOHANTY	//
	WP(C)/11615/2024	VS	VS	0
		COLLECTOR, KHURDHA		//
233	D-WP(C)/19887/2024	SUMITRA MALLICK	TRILOCHAN PANIGRAHI	//
	WP(C)/11616/2024	VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/20142/2024	BISWANATH PADHY	ASHOK KUMAR DAS	//
	WP(C)/11617/2024	VS	VS	0
		ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
235	D-WP(C)/14838/2024	M/S. PARADEEP PHOSPHATES LIMITED, ODISHA.	KAJAL SAHOO	//
	WP(C)/11618/2024	VS	VS	0
		ADDITIONAL COMMISSIONER, GST (APPEALS), KHURDA.		//
236	D-WP(C)/19653/2024	SAUBHAGYA LAXMI MOHAPATRA	TUSHAR KANTA NAYAK	//
	WP(C)/11619/2024	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/20195/2024	NIRANJAN SAHU	SRIKHETRA MISHRA	//
	WP(C)/11620/2024	VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/15816/2024	M/S. ADITYA BIRLA GLOBAL TRADING PVT. LTD.	KAJAL SAHOO	//
	WP(C)/11621/2024	VS	VS	0

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239	D-WP(C)/20166/2024 WP(C)/11622/2024	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI BINA MINZ VS STATE OF ODISHA	HARIPAD MOHANTY VS	// // 0 //
240	D-WP(C)/20196/2024 WP(C)/11623/2024	DHANESWAR MANTRI VS STATE OF ODISHA	GIRIDHARI ROUT VS	// 0 //
241	D-WP(C)/15871/2024 WP(C)/11624/2024	M/S. ADITYA BIRLA GLOBAL TRADING PVT. LTD.,INDIA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	KAJAL SAHOO VS	// 0 //
242	D-WP(C)/20752/2024 WP(C)/11625/2024	PRIYADARSINI NAYAK VS ODISHA STATE CIVIL SUPPLY CORPORATION LTD	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
243	D-WP(C)/20722/2024 WP(C)/11626/2024	M/S MAA TARINI MEDICAL STORE, SAMBALPUR VS STATE OF ODISHA	SOURAV TIBREWAL VS	// 0 //
244	D-WP(C)/20580/2024 WP(C)/11627/2024	MOCHIRAM MAITY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
245	D-WP(C)/19578/2024 WP(C)/11628/2024	SHIBA KISHAN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
246	D-WP(C)/20761/2024 WP(C)/11629/2024	SHIBA PRASAD BEHERA VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
247	D-WP(C)/18947/2024 WP(C)/11630/2024	KENDRAPARA CREDIT CO-OPERATIVE SOCIETY LTD, KENDRAPARA VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX ODISHA, BBSR	CHITRASEN PARIDA VS	// 0 //
248	D-WP(C)/20624/2024 WP(C)/11631/2024	GOPAL MANNA VS STATE OF ODISHA	SURAJ MOHANTY,K.C.DASH VS	// 0 //
249	D-WP(C)/19567/2024 WP(C)/11632/2024	RABINARAYAN BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //

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250	D-WP(C)/20310/2024 WP(C)/11633/2024	SRIKANT KUMAR MOHANTY VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
251	D-WP(C)/20586/2024 WP(C)/11634/2024	GAYATRI ROUT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
252	D-WP(C)/19530/2024 WP(C)/11635/2024	DHARMENDRA MANTRI VS STATE OF ODISHA	NILAMBAR NAYAK VS	// 0 //
253	D-WP(C)/20641/2024 WP(C)/11636/2024	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
254	D-WP(C)/19624/2024 WP(C)/11637/2024	ASWINI KUMAR PRADHAN VS MANISHA BISOYI	NIRANJAN LENKA VS	// 0 //
255	D-WP(C)/19039/2024 WP(C)/11638/2024	SANJUKTA NAYAK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
256	D-WP(C)/20454/2024 WP(C)/11639/2024	M/S. ABHISEK SINGH SAMANT,KHURDA VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
257	D-WP(C)/20164/2024 WP(C)/11640/2024	KOINFULA CHOUDHURY VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
258	D-WP(C)/20401/2024 WP(C)/11641/2024	HEMANT KUMAR PRADHAN VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
259	D-WP(C)/20090/2024 WP(C)/11642/2024	M/S. RHI INDIA PVT LTD., ANGUL VS CHIEF COMMNR. OF CT AND GST, CUTTACK	RAMESH CHANDRA JENA VS	// 0 //
260	D-WP(C)/20291/2024 WP(C)/11643/2024	BASUDEV MAHALI VS STATE OF ODISHA	SUBHRAJEET JENA VS	// 0 //
261	D-WP(C)/20408/2024	PURNA CHANDRA PRUSTY	RAMA KRISHNA BISOI	//

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	WP(C)/11644/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/19884/2024 WP(C)/11645/2024	DASARATHI PANI VS UNION OF INDIA	JEEVANJYOTI MOHANTY VS	// 0 //
263	D-WP(C)/17553/2024 WP(C)/11646/2024	RAMAKRUSHNA PATTNAIK VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	// 0 //
264	D-WP(C)/20593/2024 WP(C)/11647/2024	DEEPAK BISWAL VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
265	D-WP(C)/20294/2024 WP(C)/11648/2024	DAMBARUDHAR SAHOO VS STATE OF ODISHA	SUBHRAJEET JENA VS	// 0 //
266	D-WP(C)/20635/2024 WP(C)/11649/2024	MOHAMMED TAZZMUL HUSSEN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
267	D-WP(C)/16495/2024 WP(C)/11650/2024	SANATAN SAHU VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
268	D-WP(C)/18676/2024 WP(C)/11651/2024	SATYANARAYAN NAYAK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
269	D-WP(C)/19414/2024 WP(C)/11652/2024	NIRANJAN NAYAK VS STATE OF ORISSA	ACHYUTANANDA PATTANAİK VS	// 0 //
270	D-WP(C)/14302/2024 WP(C)/11653/2024	ASHOK KUMAR SWAIN VS STATE OF ODISHA	BIPIN BIHARI SWAIN VS	// 0 //
271	D-WP(C)/18278/2024 WP(C)/11654/2024	BENUDHAR MOHARANA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
272	D-WP(C)/18344/2024 WP(C)/11655/2024	MINI MUNDA VS	JEEVANJYOTI MOHANTY VS	// 0

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273	D-WP(C)/19349/2024 WP(C)/11656/2024	RADHA BISHNU SAHOO PUSPITA PANDA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// // 0 //
274	D-WP(C)/17929/2024 WP(C)/11657/2024	AJAY KUMAR DASH VS BRANCH MANAGER, BANDHAN BANK, PURI	NRUSINGH CH. ROUT VS	// 0 //
275	D-WP(C)/18378/2024 WP(C)/11658/2024	NABAKISHORE BARIK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
276	D-WP(C)/19565/2024 WP(C)/11659/2024	SUKANTA KUMAR PATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
277	D-WP(C)/20637/2024 WP(C)/11660/2024	YUDHISTHIR PRADHAN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
278	D-WP(C)/18628/2024 WP(C)/11661/2024	PITABASH PAIKARAYA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
279	D-WP(C)/20062/2024 WP(C)/11662/2024	JOGENDRA BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
280	D-WP(C)/20043/2024 WP(C)/11663/2024	SUBASH CHANDRA RANA VS TAHASILDAR, BARANGA	MANAS RANJAN KHATUA VS	// 0 //
281	D-WP(C)/20398/2024 WP(C)/11664/2024	GAGAN BIHARI SATAPATHY VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
282	D-WP(C)/19984/2024 WP(C)/11665/2024	DEBENDRA NATH PRADHAN VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
283	D-WP(C)/20061/2024 WP(C)/11666/2024	PRASANTA KUMAR TRIPATHY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //

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284	D-WP(C)/19627/2024 WP(C)/11667/2024	RAMESH CHANDRA SATPATHY VS THE COLLECTOR CUM D.M. DHENKANAL	SOMANATH MISHRA VS	// 0 //
285	D-WP(C)/20151/2024 WP(C)/11668/2024	MANOJ DHAL VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
286	D-WP(C)/19581/2024 WP(C)/11669/2024	BIRANCHI NARAYANI PATTANAIAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
287	D-WP(C)/13846/2024 WP(C)/11670/2024	DEBAKI BEHERA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
288	D-WP(C)/19572/2024 WP(C)/11671/2024	PRABHAKAR MISHRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
289	D-WP(C)/20564/2024 WP(C)/11672/2024	PRASANT KUMAR PANIGRAHI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
290	D-WP(C)/20524/2024 WP(C)/11673/2024	JOGESWAR MOHANTY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
291	D-WP(C)/20630/2024 WP(C)/11674/2024	PRAVASH BEHERA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
292	D-WP(C)/13841/2024 WP(C)/11675/2024	SUBHASINI RAY VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
293	D-WP(C)/20551/2024 WP(C)/11676/2024	NIRANJAN PATRO VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
294	D-WP(C)/20525/2024 WP(C)/11677/2024	MANAS RANJAN PRUSTY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
295	D-WP(C)/20567/2024	LAXMI KANTA BISHOYI	SATYAJIT SAMAL	//

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	WP(C)/11678/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/20566/2024 WP(C)/11679/2024	JUDHISTHIR SAHU VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
297	D-WP(C)/20536/2024 WP(C)/11680/2024	TILATTAMA BHOI VS STATE OF ODISHA	JYOTIRANJAN KAR VS	// 0 //
298	D-WP(C)/20571/2024 WP(C)/11681/2024	T.RAMA RAO VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
299	D-WP(C)/20568/2024 WP(C)/11682/2024	BIPIN BIHARI PATTANAYAK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
300	D-WP(C)/20746/2024 WP(C)/11683/2024	ADIKANDA PRADHAN VS SECY. TO GOVT., SKILL DEVELOPMENT AND TECHNICAL EDUCATION, BBSR	MANAS PATI VS	// 0 //
301	D-WP(C)/18031/2024 WP(C)/11684/2024	DR.UMESH CHANDRA BEHERA VS STATE OF ODISHA	KANISKA RATH VS	// 0 //
302	D-WP(C)/20405/2024 WP(C)/11685/2024	M/S. BHARAT CONSTRUCTIONS VS UNION OF INDIA	ITISHREE TRIPATHY VS	// 0 //
303	D-WP(C)/20560/2024 WP(C)/11686/2024	SUBASH CHANDRA BADATYA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
304	D-WP(C)/18057/2024 WP(C)/11687/2024	JUGAL KISHORE MOHARANA VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
305	D-WP(C)/20399/2024 WP(C)/11688/2024	TIKUNU SAHU VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
306	D-WP(C)/20500/2024 WP(C)/11689/2024	SARASWATI SISHU BIDYA MANDIR, JAJPUR VS	SUBASH CH PANI VS	// 0

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307	D-WP(C)/13827/2024 WP(C)/11690/2024	STATE OF ODISHA SADASIV MALIK VS	DURGESH NARAYAN RATH VS	// // 0
308	D-WP(C)/20473/2024 WP(C)/11691/2024	STATE OF ORISSA KSHIROD KUMAR BEHERA VS	PRAVAT KUMAR PANDA VS	// // 0
309	D-WP(C)/20468/2024 WP(C)/11692/2024	STATE OF ODISHA BHARATI DASH VS	PRAVAT KUMAR PANDA VS	// // 0
310	D-WP(C)/13830/2024 WP(C)/11693/2024	STATE OF ODISHA SHASHI KANTA MALIK VS	DURGESH NARAYAN RATH VS	// // 0
311	D-WP(C)/20474/2024 WP(C)/11694/2024	STATE OF ORISSA RATNAKAR PARIDA VS	PRAVAT KUMAR PANDA VS	// // 0
312	D-WP(C)/20514/2024 WP(C)/11695/2024	STATE OF ODISHA JAI BAJRANGBALI INFRA, BALANGIR VS	PRABODHA CHANDRA NAYAK VS	// // 0
313	D-WP(C)/20526/2024 WP(C)/11696/2024	STATE OF ODISHA SURATHA PRADHAN VS	RAMDAS ACHARY VS	// // 0
314	D-WP(C)/20462/2024 WP(C)/11697/2024	STATE OF ODISHA KIRANBALA MISHRA VS	PRAVAT KUMAR PANDA VS	// // 0
315	D-WP(C)/20485/2024 WP(C)/11698/2024	STATE OF ODISHA SWETALINA DAS VS	NIHAL RATH VS	// // 0
316	D-WP(C)/20528/2024 WP(C)/11699/2024	STATE OF ODISHA SANTANU KUMAR SWAIN VS	RAMDAS ACHARY VS	// // 0
317	D-WP(C)/20577/2024 WP(C)/11700/2024	STATE OF ODISHA SURENDRA PRASAD MAHAKUD VS	DEBASIS ROUT VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/20466/2024 WP(C)/11701/2024	DEBAKALYAN PANDA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
319	D-WP(C)/20716/2024 WP(C)/11702/2024	PRAHALLAD BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
320	D-WP(C)/20470/2024 WP(C)/11703/2024	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
321	D-WP(C)/20444/2024 WP(C)/11704/2024	DR. SANTOSH KUMAR JENA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
322	D-WP(C)/20477/2024 WP(C)/11705/2024	PARITOSH DASH VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
323	D-WP(C)/19985/2024 WP(C)/11706/2024	PRIYADARSHINI CHHATRIYA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
324	D-WP(C)/20670/2024 WP(C)/11707/2024	SRADHANJALI PADHIARY VS SUBHENDU PADHIARY	SAROJ KUMAR ROUTRAY VS	// 0 //
325	D-WP(C)/20692/2024 WP(C)/11708/2024	KAILASH CHANDRA SAHOO VS ODISHA INFORMATION COMMISSION, BBSR	GYANA RANJAN SETHI VS	// 0 //
326	D-WP(C)/20724/2024 WP(C)/11709/2024	PRAKASH CHANDRA SAHOO VS FOOD CORPORATION OF INDIA, NWE DELHI	GOURI MOHAN RATH VS	// 0 //
327	D-WP(C)/20829/2024 WP(C)/11710/2024	DHIRAJ LAL CHAWDA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
328	D-WP(C)/20570/2024 WP(C)/11711/2024	GANESH SWAIN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
329	D-WP(C)/20821/2024	CHINTAMANI JENA	SOUMYA MISHRA	//

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	WP(C)/11712/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/20725/2024 WP(C)/11713/2024	ANGUL SUKINDA RAILWAY LTD., BBSR VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
331	D-WP(C)/20819/2024 WP(C)/11714/2024	RATNAPRAVA NAYAK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
332	D-WP(C)/19888/2024 WP(C)/11715/2024	DHUNIA BEHERA VS TAHASILDAR, SATYABADI	JEEVANJYOTI MOHANTY VS	// 0 //
333	D-WP(C)/20464/2024 WP(C)/11716/2024	ARUNA KUMAR PATNAIK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
334	D-WP(C)/20824/2024 WP(C)/11717/2024	SACHIDANANDA SAHU VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
335	D-WP(C)/19526/2024 WP(C)/11718/2024	PUSPANJALI SETHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
336	D-WP(C)/19426/2024 WP(C)/11719/2024	BHASKAR CHANDRA MALIKA VS STATE OF ODISHA	NITYA RANJAN SAHOO VS	// 0 //
337	D-WP(C)/20713/2024 WP(C)/11720/2024	RAMAKANTA BHAISAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
338	D-WP(C)/13744/2024 WP(C)/11721/2024	NIRANJAN SAHOO VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
339	D-WP(C)/20653/2024 WP(C)/11722/2024	ANGUL SUKINDA RAILWAY LTD, BBSR VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
340	D-WP(C)/20547/2024 WP(C)/11723/2024	DIGBIJAYA BAL VS	BRAJA MOHAN SARANGI VS	// 0

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341	D-WP(C)/20777/2024 WP(C)/11724/2024	STATE OF ODISHA GB, BALASORE LAW COLLEGE, BALASORE VS DIRECTOR HIGHER EDUCATION ODISHA	SAURAV TIBREWAL VS SANTOSH KUMAR NANDA,S.DAS	// // 0 //
342	D-WP(C)/20483/2024 WP(C)/11725/2024	DIGAMBAR KANHAR VS STATE OF ODISHA	SATYAJIT BEHERA VS SUBAS CHANDRA DAS	// 0 //
343	D-WP(C)/20690/2024 WP(C)/11726/2024	BENUDHAR SAHOO VS STATE OF ODISHA	VS DURGESH NARAYAN RATH	// 0 //
344	D-WP(C)/13812/2024 WP(C)/11727/2024	SANYASI KUMAR SUNA VS STATE OF ODISHA	VS BRAJA MOHAN SARANGI	// 0 //
345	D-WP(C)/20549/2024 WP(C)/11728/2024	KAMAL TRANSLIFTERS PVT. LTD.,KEONJHAR VS STATE OF ODISHA	VS SUBAS CHANDRA DAS	// 0 //
346	D-WP(C)/20687/2024 WP(C)/11729/2024	NIMAIN CHARAN BEHERA VS STATE OF ODISHA	VS DURGESH NARAYAN RATH	// 0 //
347	D-WP(C)/13833/2024 WP(C)/11730/2024	HENA KUMARI JAYASINGH VS STATE OF ORISSA	VS SUSANTA KUMAR DASH	// 0 //
348	D-WP(C)/20658/2024 WP(C)/11731/2024	ANGUL SUKINDA RAILWAY LTD, BBSR VS STATE OF ODISHA	VS SUBAS CHANDRA DAS	// 0 //
349	D-WP(C)/20684/2024 WP(C)/11732/2024	SADHU CHARAN MOHANTY VS STATE OF ODISHA	VS SUBAS CHANDRA DAS	// 0 //
350	D-WP(C)/20693/2024 WP(C)/11733/2024	KANHU CHARAN BEHERA VS STATE OF ODISHA	VS PRAFULLA KUMAR SAHOO	// 0 //
351	D-WP(C)/20115/2024 WP(C)/11734/2024	BINAYAK MISHRA VS THE STATE OF ODISHA	VS VS	// 0 //

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352	D-WP(C)/18986/2024 WP(C)/11735/2024	AMULYA KUMAR MAHARANA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
353	D-WP(C)/20152/2024 WP(C)/11736/2024	GOUR CHANDRA SAHOO VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	// 0 //
354	D-WP(C)/20169/2024 WP(C)/11737/2024	HEMENDRA KUMAR MAHANTA VS COLLECTOR CUM D.M. SUNDARGARH	AMITAV DAS VS	// 0 //
355	D-WP(C)/19015/2024 WP(C)/11738/2024	SUPRAVA SATAPATHY VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
356	D-WP(C)/20288/2024 WP(C)/11739/2024	RAMESH CHANDRA HATI VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
357	D-WP(C)/20490/2024 WP(C)/11740/2024	ANJALI MAJHI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
358	D-WP(C)/19013/2024 WP(C)/11741/2024	SWETA CHANDRA BISWAL VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
359	D-WP(C)/14530/2024 WP(C)/11742/2024	GOLAM NABI KHAN VS UNION OF INDIA	JAYANTA KUMAR KHANDAYATRAY VS	// 0 //
360	D-WP(C)/20154/2024 WP(C)/11743/2024	PRAKASH CHANDRA RAUTA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
361	D-WP(C)/20710/2024 WP(C)/11744/2024	DAYANIDHI MEHER VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
362	D-WP(C)/13823/2024 WP(C)/11745/2024	REBATI JENA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
363	D-WP(C)/17180/2024	M/S. KIRIN TECHNOLOGY PVT LTD., CHANDRASEKHARPUR, KHURDA	DEBASISH HAZRA	//

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	WP(C)/11746/2024	VS COMMISSIONER OF CT AND GST , CUTTACK	VS	0 //
364	D-WP(C)/20523/2024 WP(C)/11747/2024	NIRAJA DORA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
365	D-WP(C)/20463/2024 WP(C)/11748/2024	BHAGABAN SWAIN VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
366	D-WP(C)/20730/2024 WP(C)/11749/2024	MAHESH CHANDRA DIKHIT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
367	D-WP(C)/19036/2024 WP(C)/11750/2024	SABITRI RAM VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
368	D-WP(C)/20698/2024 WP(C)/11751/2024	RAJENDRA KUMAR PATRA VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
369	D-WP(C)/19022/2024 WP(C)/11752/2024	SESHA DEB DAS VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
370	D-WP(C)/20638/2024 WP(C)/11753/2024	PRAMOD CHANDRA DAS VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
371	D-WP(C)/16054/2024 WP(C)/11754/2024	KAMALINI BEHERA @ JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
372	D-WP(C)/19020/2024 WP(C)/11755/2024	BAURIBANDHU SAMANTARAY VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
373	D-WP(C)/20740/2024 WP(C)/11756/2024	MAHESH CHANDRA DIKHIT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
374	D-WP(C)/19053/2024 WP(C)/11757/2024	SUBAS CHANDRA MAHAPATRA VS	GOPAL KRUSHNA NANDA VS	// 0

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375	D-WP(C)/15477/2024 WP(C)/11758/2024	STATE OF ODISHA MENAKA PANDA VS	BIRANCHI NARAYAN MAHAPATRA VS	// // 0
376	D-WP(C)/20741/2024 WP(C)/11759/2024	STATE OF ODISHA MAHESH CHANDRA DIKHIT VS	ALOK KUMAR PANDA VS	// // 0
377	D-WP(C)/19083/2024 WP(C)/11760/2024	STATE OF ODISHA PRAFULLA KUMAR PATALSINGH VS	GOPAL KRUSHNA NANDA VS	// // 0
378	D-WP(C)/20715/2024 WP(C)/11761/2024	STATE OF ODISHA SALGADIA HAPPY AND HOLY HOME SOCIETY, BHUBANESWAR VS	DR. SIMANCHALLA RANJIT VS	// // 0
379	D-WP(C)/19019/2024 WP(C)/11762/2024	COLLECTOR, CUTTACK DAMBARUDHAR SAMANTARAY VS	DEBASIS PANIGRAHI VS	// // 0
380	D-WP(C)/19086/2024 WP(C)/11763/2024	STATE OF ODISHA BISHNUPRIYA BEHERA VS	GOPAL KRUSHNA NANDA VS	// // 0
381	D-WP(C)/20520/2024 WP(C)/11764/2024	STATE OF ODISHA GOBINDAPUR PACS LTD, GOBINDAPUR, KENDRAPARA VS	SAIBRATA RATH VS	// // 0
382	D-WP(C)/19442/2024 WP(C)/11765/2024	STATE OF ODISHA SURESH KUMAR PATRA VS	DEEPANKAR PANIGRAHY VS	// // 0
383	D-WP(C)/19017/2024 WP(C)/11766/2024	STATE OF ODISHA KESHAB SAHU VS	SANJIB KUMAR RATH VS	// // 0
384	D-WP(C)/19091/2024 WP(C)/11767/2024	STATE OF ODISHA NAMITA KUMARI DHAL VS	GOPAL KRUSHNA NANDA VS	// // 0
385	D-WP(C)/20745/2024 WP(C)/11768/2024	STATE OF ODISHA MAHESH CHANDRA DIKHIT VS	ALOK KUMAR PANDA VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/19089/2024 WP(C)/11769/2024	KRUPASINDHU PARIDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
387	D-WP(C)/16874/2024 WP(C)/11770/2024	HRUSIKESH RANA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
388	D-WP(C)/20719/2024 WP(C)/11771/2024	PITTU RAJA REDDY @ P. RAJA REDDY VS STATE OF ODISHA	SATYA SUNDAR KANUNGO VS	// 0 //
389	D-WP(C)/20095/2024 WP(C)/11772/2024	PRASANTA KUMAR SETHI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
390	D-WP(C)/20031/2024 WP(C)/11773/2024	SNEHALATA DAS VS THE STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
391	D-WP(C)/20732/2024 WP(C)/11774/2024	MAHESH CHANDRA DIKHIT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
392	D-WP(C)/19088/2024 WP(C)/11775/2024	ANANDA CHANDRA JENA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
393	D-WP(C)/20679/2024 WP(C)/11776/2024	ADITYA SHARMA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
394	D-WP(C)/19338/2024 WP(C)/11777/2024	BINOD KUMAR GUPTA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
395	D-WP(C)/20183/2024 WP(C)/11778/2024	MANOJ KUMAR GUPTA VS DY. COMMNR., CENTRAL GST AND CENTRAL EXCISE, BALASORE	MADHAB LAL AGARWAL VS	// 0 //
396	D-WP(C)/20313/2024 WP(C)/11779/2024	SURENDRA KUMAR ROUL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
397	D-WP(C)/19742/2024	ARANTXA JENA	ULLASH CHANDRA MOHANTY	//

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	WP(C)/11780/2024	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/19921/2024 WP(C)/11781/2024	M/S MMTCLTD.,BBSR VS THE COMMNR., C.T. AND G.S.T., ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
399	D-WP(C)/17813/2024 WP(C)/11782/2024	KAMALAKANTA RAY VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
400	D-WP(C)/19433/2024 WP(C)/11783/2024	SWARNALATA BEHERA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
401	D-WP(C)/20531/2024 WP(C)/11784/2024	DR. MONALI MADHUSMITA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
402	D-WP(C)/20591/2024 WP(C)/11785/2024	NIRANJAN SABAT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
403	D-WP(C)/20163/2024 WP(C)/11786/2024	SNIGDHA GRACY XESS VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
404	D-WP(C)/16872/2024 WP(C)/11787/2024	BABAJI RANA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
405	D-WP(C)/20522/2024 WP(C)/11788/2024	DEBASISH KUMAR MISHRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
406	D-WP(C)/20162/2024 WP(C)/11789/2024	ANIMA LAKRA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
407	D-WP(C)/18951/2024 WP(C)/11790/2024	SUDARSHAN ROUT VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
408	D-WPCRL/12192/2024 WPCRL/54/2024	SHARAT KUMAR MOHAPTRA VS	SUBHRANSU BHUSAN MOHANTY VS	BASUDEVPUR /237 /2024 0

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409	D-ABLAPL/13266/2024 ABLAPL/4762/2024	STATE OF ODISHA KEDAR NAYAK VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// ASKA /248 /2024 ()
410	D-ABLAPL/13572/2024 ABLAPL/4763/2024	BRAJA KISHOR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// JAGATSINGPUR /305 /2024 ()
411	D-ABLAPL/10875/2024 ABLAPL/4764/2024	DILLIP KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// KHANDAPARA /54 /2024 ()
412	D-ABLAPL/10640/2024 ABLAPL/4765/2024	KSHETRABASI JENA VS STATE OF ODISHA	BISHNU PRASAD MALLICK VS	// CUTTACK SADAR /178 /2024 ()
413	D-ABLAPL/13295/2024 ABLAPL/4766/2024	ANANTA KUMAR BEHERA VS STATE OF ODISHA(VIG.)	AJAYA KUMAR BARAL VS	// CUTTACK VIGILANCE /5 /2024 ()
414	D-ABLAPL/13036/2024 ABLAPL/4767/2024	SOUMYA RANJAN TRIPATHY VS STATE OF ODISHA	SARADA DASH VS	// BHADRESWAR /77 /2024 ()
415	D-ABLAPL/13117/2024 ABLAPL/4768/2024	MOJID KHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /322 /2024 ()
416	D-ABLAPL/13474/2024 ABLAPL/4769/2024	BISU KUMAR SHARMA VS STATE OF ODISHA	CHIRANJIB ROUT VS	// TALCHER TOWN /452 /2024 ()
417	D-ABLAPL/12796/2024 ABLAPL/4770/2024	ANUJ KUMAR SAHOO VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	// SAMAL /88 /2024 ()
418	D-ABLAPL/13668/2024 ABLAPL/4771/2024	SATYANANDA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	// BANARAPAL /37 /2023 ()
419	D-ABLAPL/13187/2024 ABLAPL/4772/2024	NALU @ GOUTAM BARIK VS STATE OF ODISHA	MD. RIAZ VS	// SABARANG /50 /2024 ()

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420	D-ABLAPL/13257/2024 ABLAPL/4773/2024	LAXMIDHAR SAHOO VS STATE OF ODISHA	DR. JANMEJAYA RAY VS	NAYAPALLI P.S. /110 /2024 () //
421	D-ABLAPL/12338/2024 ABLAPL/4774/2024	JAGANNATH BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /44 /2024 () //
422	D-ABLAPL/13278/2024 ABLAPL/4775/2024	SK. JANU UDDIN VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	MARINE PST TALCHUA /35 /2024 () //
423	D-ABLAPL/12944/2024 ABLAPL/4776/2024	SATYABRATA PRADHAN @ DIPU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BALANGA /225 /2023 () //
424	D-ABLAPL/13350/2024 ABLAPL/4777/2024	MAMATA KUMARI SAHU VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JAGANNATHA PRASAD /187 /2024 () //
425	D-ABLAPL/13365/2024 ABLAPL/4778/2024	SUNIL KUMAR SAHOO VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /387 /2023 () //
426	D-ABLAPL/13161/2024 ABLAPL/4779/2024	GUDU DAS @ MUKESH DAS VS STATE OF ODISHA	TRILOCHAN BARIK VS	NAUGAON /78 /2024 () //
427	D-ABLAPL/13465/2024 ABLAPL/4780/2024	PRADEEP KUMAR BARIK VS STATE OF ODISHA	MITHUN DAS VS	GHATAGAON /189 /2024 () //
428	D-ABLAPL/13562/2024 ABLAPL/4781/2024	TUKUNA @ MANOJ KUMAR ROUT VS STATE OF ODISHA	SAMVIT MOHANTY VS	RAGHUNATHPUR /87 /2024 () //
429	D-ABLAPL/13626/2024 ABLAPL/4782/2024	LITU @ SITAKANTA PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KISHORENAGAR (ANUGUL) /101 /2024 () //
430	D-ABLAPL/13647/2024 ABLAPL/4783/2024	SOUMYA STITA PRAGYNA LENKA VS STATE OF ODISHA	MANORANJAN PADHY VS	KONARK /79 /2024 () //
431	D-ABLAPL/9936/2024	PRADYUMNA KUMAR BISOI	ABHAS MOHANTY	JAGATPUR /174 /2024

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	ABLAPL/4784/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/12091/2024 ABLAPL/4785/2024	SUDHANSU MALIK VS STATE OF ODISHA	PRATAP KUMAR RAY VS	JAJPUR TOWN /110 /2024 () //
433	D-ABLAPL/13746/2024 ABLAPL/4786/2024	SUKANTA KUMAR BISWAL VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KRUSHNA PRASAD /29 /2024 () //
434	D-ABLAPL/13593/2024 ABLAPL/4787/2024	NABAKISHOR OJHA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	DARINGBADI /70 /2024 () //
435	D-ABLAPL/13641/2024 ABLAPL/4788/2024	KAMAL JANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DABUGAM /108 /2024 () //
436	D-ABLAPL/12071/2024 ABLAPL/4789/2024	BISWAMBAR JENA @ BISA JENA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	TIGIRIA /35 /2024 () //
437	D-ABLAPL/13397/2024 ABLAPL/4790/2024	LAXMIDHAR ROUT VS STATE OF ODISHA	KARUNAKAR NAYAK VS	BHADRAK TOWN /96 /2017 () //
438	D-ABLAPL/13400/2024 ABLAPL/4791/2024	LAXMIDHAR ROUT @ LUCKY VS STATE OF ODISHA	KARUNAKAR NAYAK VS	BHADRAK TOWN /133 /2017 () //
439	D-ABLAPL/13701/2024 ABLAPL/4792/2024	GOPAL NAYAK VS STATE OF ODISHA	SATYASHREE MOHANTY VS	MANCHESWAR P.S. /157 /2024 () //
440	D-ABLAPL/13403/2024 ABLAPL/4793/2024	LAXMIDHAR ROUT VS STATE OF ODISHA	KARUNAKAR NAYAK VS	BHADRAK TOWN /138 /2017 () //
441	D-ABLAPL/13710/2024 ABLAPL/4794/2024	HAJARI PRADHAN VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	JAGANNATHA PRASAD /180 /2024 () //
442	D-ABLAPL/13529/2024 ABLAPL/4795/2024	SAMBHUNATH MALIK VS	MANOJ KUMAR MALLICK VS	PATTAMUNDAI /101 /2024 ()

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443	D-ABLAPL/13729/2024 ABLAPL/4796/2024	STATE OF ODISHA NANTI RAJA RAO @ N. RAJA RAO VS	ANUPAM DASH VS	// CHATRAPUR /318 /2024 ()
444	D-ABLAPL/13304/2024 ABLAPL/4797/2024	STATE OF ODISHA ABHI @ UPAMANYU NAIK VS	BIBHUTI KESHARI BISWAL VS	// JUDUM /29 /2024 ()
445	D-ABLAPL/13691/2024 ABLAPL/4798/2024	STATE OF ODISHA JASOBANTA SAHU VS	GYANENDRA CHAITANYA VS	// KUNDEI /68 /2024 ()
446	D-ABLAPL/13735/2024 ABLAPL/4799/2024	STATE OF ODISHA BABITA SAHU VS	KEDAR SANKAR SAHU VS	// RASOL /1 /2023 ()
447	D-ABLAPL/13712/2024 ABLAPL/4800/2024	STATE OF ODISHA UJJWAL CHANDRA KAR VS	ARUN KUMAR BEHERA VS	// BALASORE TOWN /129 /2024 ()
448	D-ABLAPL/10463/2024 ABLAPL/4801/2024	STATE OF ODISHA BIJAYA MARHI VS	GOKULANANDA SAHU VS	// PADAMPUR /99 /2024 ()
449	D-ABLAPL/12200/2024 ABLAPL/4802/2024	STATE OF ODISHA ASHOK KUMAR BARIK VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /51 /2024 ()
450	D-ABLAPL/13673/2024 ABLAPL/4803/2024	STATE OF ODISHA SHAKTI PRASAD MOHANTY VS	BHABANI SHANKAR DASPARIDA VS	// PURI SADAR /168 /2024 ()
451	D-ABLAPL/10062/2024 ABLAPL/4804/2024	STATE OF ODISHA RABINDRA PRADHAN VS	RANJIT MOHANTY VS	// NISCHINTAKOILI /73 /2024 ()
452	D-ABLAPL/13637/2024 ABLAPL/4805/2024	STATE OF ODISHA RAKESH PADHAN VS	UDIT RANJAN JENA VS	// BOLANGIR TOWN /266 /2024 ()
453	D-ABLAPL/10273/2024 ABLAPL/4806/2024	STATE OF ODISHA SUNIL KUMAR PARIDA VS	TARA PRASAD MOHAPATRA VS	// KUMBHARAPARA /67 /2024 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/12093/2024 ABLAPL/4807/2024	SIVA GAUDA @ SIBA GOUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /286 /2019 () //
455	D-ABLAPL/12532/2024 ABLAPL/4808/2024	BALLAV CHANDRA DASH VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /40 /2023 () //
456	D-ABLAPL/11866/2024 ABLAPL/4809/2024	JITENDRA SASMAL @ SAMAL VS STATE OF ODISHA	KEDAR KUMAR DASH VS	MARKAT NAGAR /32 /2024 () //
457	D-ABLAPL/13662/2024 ABLAPL/4810/2024	SATYANANDA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANARAPAL /40 /2023 () //
458	D-ABLAPL/13724/2024 ABLAPL/4811/2024	ASHOK MALLA @ LITAN VS STATE OF ODISHA	ADITI HOTA VS	PARJANG /14 /2024 () //